NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/258/ (IB)/2017

NAME OF THE PETITIONER(S)

: MECHANO ENGINEERING WORKS

NAME OF THE RESPONDENT(S)

: PROPEL VALVES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.C. SATHYA NARAYANA) FOS A.IC. MYLSAMY

COUNSEL FOR RESPONDENT ALISE Rey,

ORDER

Counsel for petitioner called absent. No representation. Shri A K Mylsamy, counsel for respondent present. The matter is adjourned for hearing submissions of the petitioner. Put up on 07.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

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